

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2019

IN THE MATTER OF:

Samir Agrawal

....Appellant

Vs.

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Samir Agrawal and Mr. Pranaynath Jha,
Advocates**

**For Respondents: Mr. Rajshekhar Rao, Mr. Rishabh Juneja and Mr.
Shiv Johar, Advocates for R-2.**

**Mr. Samar Bansal, Mr. Rohan Arora, Mr. Aman
Singh Sethi, Ms. Anjali Kumar, Ms. Devahuti
Pathak, Advocates for R-3.**

**Mr. Rohan Arora, Mr. Aman Singh Sethi and Ms.
Anjali Kumar, Advocates for R-4.**

ORDER

28.01.2020: Heard Learned Counsel for the parties. Hearing stands concluded. **Judgment Reserved.**

Learned Counsel for the parties may file brief written submissions, not exceeding three pages, within one week.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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